

Transistor Valves

*391. **Shri Narasimhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have determined the possibility of production of transistor valves in the country; and

(b) whether any scheme has been evolved for the purpose?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The development of transistorised radio receivers is under consideration. Recently applications have been received from few firms for licence to manufacture transistors and the same are under consideration.

In the Public Sector, Bharat Electronics Limited, Bangalore also propose to take up the manufacture of transistors.

The question of manufacture of transistors and transistorised radio sets in the country is expected to be finalised during the current year.

Jersies for Class IV Staff

*392. **Shri Ram Garib:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are aware that the supply orders against Rate Contract for jersies to Class IV staff are not being executed by the suppliers and the season is almost expiring; and

(b) if so, whether Government propose to authorize various offices to make local purchase to meet the demands of their staff?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir; the suppliers were able to deliver from November, 1959 to January, 1960; 6,218 Jersies against the supply orders placed on them. On account of acute scarcity of woollen yarn consequent upon import restrictions imposed during the

last few months, the suppliers regretted their inability to supply further quantities.

(b) All Ministries and Departments have already been authorised to make direct purchase in respect of requirements which could not be met from supplies against the rate contract.

Visa Rules

*393. **Shri Inder J. Malhotra:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Government have taken up with the Government of Pakistan the matter of relaxation of Visa rules; and

(b) if so, the result thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). In pursuance of a decision taken at the Indo-East Pakistan Border Conference in October last, our High Commissioner at Karachi took up the question of relaxation of Visa rules with the Government of Pakistan. The response from the Pakistan Government has not been enthusiastic.

National Awards for Safety

*394. **Shri S. A. Mehdi:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it has been decided to give national awards to establishments having good record in the matter of safety, and

(b) if so, the details thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). A recommendation to this effect made by the Labour Ministers' Conference has been conveyed to the State Governments for necessary action as they administer the Factories Act.

Cycle Factory in Mysore

*395. **Shri Siddiah:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 30 on the 3rd August, 1959 and state:

(a) whether the Cycle Factory at Mysore has since been opened; and

(b) if not, the reasons therefor?